

[Shri Altekar]

Nineteenth) held during the Twelfth and Thirteenth Sessions. [Placed in Library. See No. S-41/56].

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Central Excises and Salt (Amendment) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 3rd September, 1956, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### PRESIDENT'S ASSENT TO BILL

**Secretary:** Sir, I have to inform the House that the Travancore-Cochin Appropriation (No. 2) Bill, 1956, which was passed by the Houses of Parliament during the current Session was assented to by the President on the 9th September, 1956.

#### COMMITTEE ON PETITIONS

##### TENTH REPORT

**Shri S. C. Deb** (Cachar-Lushai Hills): I beg to present the Tenth Report of the Committee on Petitions.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

##### FLOODS IN TEHRI-GARHWAL

**Shrimati Kamalendu Mati Shah** (Garhwal Distt.—West cum Tehri Garhwal \* Distt. cum Bijnor Distt.—

North): Under Rule 216, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Floods in Tehri-Garhwal and relief rendered."

**The Minister in the Ministry of Home Affairs (Shri Datar):** I have a fairly long statement running to a number of cyclostyled pages.

**Mr. Speaker:** He may place it on the Table of the House.

##### Statement

In Tehri Garhwal floods occurred in the night of 14th-15th August 1956 in Nailchami Gad and its rivulets affecting 5 \*patties of Deoprayag Tahsil namely Nailchami, Badiyargarh, Karakot, Dagarkri and Soura Bhar-dhar. 250 acres of lands in 70 villages were affected. 10 persons are reported to have lost their lives and none was injured. 8 cattle were lost. 2 houses and 7 pucca cattle sheds collapsed and a number of houses were damaged. The estimated value of collapsed houses is Rs. 10,000. The total value of the loss in these floods is estimated at Rs. 20 lakhs.

2. Detailed report Patti-wise is as follows:—

**Patti Nailchami.** Floods this year in Nailchami surpassed all previous floods. Irrigated land on either side of Nailchami were devastated and dry land on higher levels were damaged. Almost all villages of the patti have been badly affected. Landslides have occurred, roads have been breached at several places and four bridges have been washed away dislocating traffic completely. Half of the community orchard of village Bhatwari has been destroyed by floods. Some *diggis and Guls* (small reservoirs and minor channels) constructed on subsidy basis have been damaged. No loss of human life is reported but some

\*Patwari Revenue Circles.